

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0014572/2023	LAMBU @ NARAYAN TARINI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SURADA /16 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000115/2013
2	BLAPL/0014573/2023	SUBASHISH ROUTRAY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	CHHENDIPADA /84 /2023 C.J.M.,ANGUL(Anugul ) GR/0000170/2023
3	BLAPL/0014574/2023	RAVI HANTAL @ VANTHALA RAVI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHITRAKONDA /177 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000195/2023
4	BLAPL/0014575/2023	NIRANJAN ARISAL @ BAURIA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KHURDA SADAR /74 /2016 S.D.J.M.,KHURDA(Khordha ) GR/0000542/2016
5	BLAPL/0014576/2023	RAJU @ RAJKISHORE NAIK VS STATE OF ODISHA	ADITI HOTA VS	BANTALA /413 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000086/2023
6	BLAPL/0014577/2023	RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	MADHUPATNA /159 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000472/2023
7	BLAPL/0014578/2023	SALIL KUMAR MAGAR VS STATE OF ODISHA	SMURTI RANJAN NAYAK VS	SUNDARGARH TOWN /157 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000613/2023
8	BLAPL/0014579/2023	PATU KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /74 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2021
9	BLAPL/0014580/2023	SILU SRICHANDAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /301 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000926/2023
10	BLAPL/0014581/2023	BIJAY KUMAR KHATEI @ KUNDURA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /249 /2023 ( ) //
11	BLAPL/0014582/2023	RAJKISHOR DIGAL @ RAJ KISHORE DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /145 /2023 ( ) //

# ORISSA HIGH COURT

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12	BLAPL/0014583/2023	SAURABHA GHOSAL VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	//0 () //
13	BLAPL/0014584/2023	VISHAL PATRA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	INFOCITY PS /242 /2021 () //
14	BLAPL/0014585/2023	LADHO MAHANANDIA @ KRUPA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARUADIHI /56 /2023 () //
15	BLAPL/0014586/2023	SALIM KHAN VS STATE OF ODISHA	S.S.RAY (2) VS	//0 () //
16	BLAPL/0014587/2023	MASUDA BIBI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /305 /2023 () //
17	BLAPL/0014588/2023	KRUPA @ LADHO MAHANANDIA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARUADIHI /59 /2023 () //
18	BLAPL/0014589/2023	BIKRAM KESHARI BASTIA @ SIBUN BASTIA @ BIKIRAKESH KUMAR ROUTRAY VS STATE OF ODISHA	VS	BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023 () //
19	BLAPL/0014590/2023	PINTU BHOI VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023 () //
20	BLAPL/0014591/2023	SUJIT KUMAR DAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023 () //
21	BLAPL/0014592/2023	RAKESH BASAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 () //
22	BLAPL/0014593/2023	PRAMOD KUMAR SAMAL @ BABAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /11 /2023 () //
23	BLAPL/0014594/2023	SAPAN DAS	SHYAMANANDA MOHARANA	KHUNTUNI /163 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0014595/2023	RATNAKAR NAIK	SURYAKANTA DWIBEDI	KANIHA /211 /2016
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0014596/2023	BHARAT KUMAR BEHERA	SURYA NARAYAN MISHRA	KANAS /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0014597/2023	RAKESH SAMAL	RESHMA BEHERA	DHARAKOT PS /117 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0014598/2023	SANATAN PRADHAN	JUGALA KISHORE PANDA	SPL.TASK FORCE /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0014599/2023	BASANTA KUMAR PRADHAN	DEEPALI MAHAPATRA	EOW,BHUBANESWAR /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0014600/2023	AKSHYA BIBHAR	PRASANTA KUMAR ROURTRAY	KHETRARAJPUR /243 /2014
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0014601/2023	LADHO MAHANANDIA @ KRUPA	S.S.RAY (2)	DHARUADIHI /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0014602/2023	VIKASH KUMAR	UMA CHARAN MISHRA	CYBER CRIME AND ECONOMIC OFFENCES /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0014603/2023	SUKANTA KUMAR PRADHAN	SATYAM PATTANAIK	BADAGODA P.S. /356 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0014604/2023	SUSHIL NAIK	PRASANNA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0014605/2023	LAMBU @ NARAYAN TARINI	PRATYUSHA NAIDU	BADAGADA /56 /2003
		VS	VS	()

## ORISSA HIGH COURT

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35	BLAPL/0014606/2023	STATE OF ODISHA ASHOK APAT VS	SOUMYA RANJAN MOHANTY VS	// KINJIRKELA /125 /2023 ()
36	BLAPL/0014607/2023	STATE OF ODISHA SAGAR DAS VS	JITENDRA SAMANTARAY VS	// HINJILI /650 /2023 ()
37	BLAPL/0014608/2023	STATE OF ODISHA PAPI @ SUJIT KUMAR MOHAPATRA VS	DEBASNAN DAS VS	// TIRTOL /487 /2023 ()
38	BLAPL/0014609/2023	STATE OF ODISHA MITU PRADHAN VS	LAMBODOR ACHARI VS	// TARASINGI /392 /2023 ()
39	BLAPL/0014610/2023	STATE OF ODISHA RAMAKANTA BHOI VS	SAMARENDRA MOHANTY VS	// RASOL /9 /2022 ()
40	CMAPL/0000871/2023	STATE OF ODISHA ANANTA@BUDHA PAIKARA VS	ADV. VS	// () //
41	CMAPL/0000872/2023	CHANDRAMANI PARIDA GOBINDA CHANDRA MOHAPATRA VS	ADV. VS	// () //
42	CMAPL/0000873/2023	STATE OF ODISHA ASHOK KUMAR DUTTA VS	ADV. VS	// () //
43	CMAPL/0000874/2023	STATE OF ODISHA SATYA NARAYAN SATAPATHY VS	ADV. VS	// () //
44	CMAPL/0000875/2023	STATE OF ODISHA SARAT KUMAR MOHANTY VS	ADV. VS	// () //
45	CMAPL/0000876/2023	STATE OF ODISHA PRABHAT KUMAR DAS VS	ADV. VS	// () //
		STATE OF ODISHA		//

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46	CMAPL/0000877/2023	GAJENDRA NATH PATI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
47	CMP/0001619/2023	SUBASINI BEHERA VS DUKHISHYAM SETHI	HRUDANANDA MOHAPATRA VS	// 0 //
48	CMP/0001620/2023	BUDHIABARA MOUZA GRAMA KOTHA, PURI VS NIRANJAN MISHRA	PRATYUSHA NAIDU VS	// 0 //
49	CMP/0001621/2023	SAGAR KUMAR KALTA 2 SAGAR KUMAR SETHI VS ANIRUDHA KALTA	DEEPAK RANJAN SUNDARAY VS	// 0 //
50	CMP/0001622/2023	RABINDRA PRADHAN VS KHETRA MOHAN JENA	PRAVASH CHANDRA JENA VS	// 0 //
51	CMP/0001623/2023	ANIL KUMAR DAS VS BIDULATA DAS	GOUTAM CHARAN ROUT VS	// 0 //
52	CMP/0001624/2023	PRAHALLAD SENAPATI VS NABAGHAN SENAPATI	TRILOCHAN PANIGRAHI VS	// 0 //
53	CMP/0001625/2023	BATAKRUSHNA LENKA VS THE SECRETARY, GENERAL ADMINISTRATION DEPT., BBSR	SUDHANSU SEKHAR JENA VS	// 0 //
54	CONTC/0010562/2023	SIMANTA KALO VS DR. GAVALI PARAG HARSHAD, I.A.S.	ADV. VS	// 0 //
55	CONTC/0010563/2023	NIRUPAMA PATI VS ASWATHY S, I.A.S	ADV VS	// 0 //
56	CONTC/0010564/2023	GIRIDHARI PATRA VS ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV VS	// 0 //
57	CONTC/0010565/2023	NIRANJAN BEHERA	ADV	//

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		VS	VS	0
58	CONTC/0010566/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. PRANAKRUSHNA MAHAPATRA	ADV	//
		VS	VS	0
59	CONTC/0010567/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. SRIDHAR PADHI	ADV	//
		VS	VS	0
60	CONTC/0010568/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. BHAGABAT CHANDRA PATRA	ADV	//
		VS	VS	0
61	CONTC/0010569/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. SOUMYA RANJAN PANDA	ADV.	//
		VS	VS	0
62	CONTC/0010570/2023	ABILASH G., IPS KALPANA BEHERA	ADV.	//
		VS	VS	0
63	CONTC/0010571/2023	ASWATHY S., I.A.S. DURGA PRASAD DAS	RAJJEET ROY	//
		VS	VS	0
64	CONTC/0010572/2023	PURNA CHANDRA RATH SANJAYA KU.NAIK	ADV.	//
		VS	VS	0
65	CONTC/0010573/2023	ARAVIND AGARWAL, I.A.S. ANANDA BIHARI BHANJA	ADV	//
		VS	VS	0
66	CONTC/0010574/2023	SATYABRATA SAHU, I.A.S AMULYA NAYAK	ADV	//
		VS	VS	0
67	CONTC/0010575/2023	SHALINI PANDIT, I.A.S AKSHYAYA KUMAR SAHOO	ADV	//
		VS	VS	0
68	CONTC/0010576/2023	BIMAL KANTI RAPATAN UMESH CHANDRA SAHOO	MANAS PATI	//
		VS	VS	0

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69	CONTC/0010577/2023	ANU GARG, SECY. TO GOVT., WATER RESOURCES DEPT. PRAFULLA KUMAR SAHU VS	MANAS PATI VS	// // ()
70	CONTC/0010578/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMER'S EMPOWERMENT DEPT., BBSR BHAGABAN MOHANI VS	ADV VS	// // ()
71	CONTC/0010579/2023	ASISH KUMAR MOHAPATRA(OAS S(SB)), TAHASILDAR, SADAR, BALASORE KUMUDINI NATH VS	UMA CHARAN MISHRA VS	// // ()
72	CONTC/0010580/2023	AJAY KUMAR BHALLA, I.A.S SUBRAT PRADHAN VS	DAYANANDA MOHAPATRA VS	// // ()
73	CONTC/0010581/2023	ARAVIND AGRAWAL, COMMNR. CUM SECY. TO GOVT., HIGHER EDUCATION TRINATH SAHU @ SAHOO VS	ADV VS	// // ()
74	CONTC/0010582/2023	P.ANVESHA REDDY, I.A.S SOBHA DEI VS	ADV VS	// // ()
75	CONTC/0010583/2023	CHOUDHURY PRANGYANANDA DAS(OAS), TAHASILDAR, TANGI CHOUDWAR SAMSAD BANU VS	ADV VS	// // ()
76	CONTC/0010584/2023	ASWATHY S., I.A.S NIRANJAN PRADHAN VS	ADV VS	// // ()
77	CONTC/0010585/2023	SATYABRATA SAHU, I.A.S MAHENDRA NATH SAHU VS	ADV VS	// // ()
78	CONTC/0010586/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT. SK. QUTUBUDDIN VS	ADV VS	// // ()
79	CONTC/0010587/2023	NIBEDITA PANI, O.E.S KRUPASINDHU NAYAK VS	ADV VS	// // ()
		ASWATHY S, I.A.S		//

**ORISSA HIGH COURT**

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80	CONTC/0010588/2023	ANUPAMA PANDA VS ASWATHY S, I.A.S	ADV VS	// 0 //
81	CONTC/0010589/2023	RANJITA MANI SAHU VS ASWATHY S, I.A.S	ADV VS	// 0 //
82	CONTC/0010590/2023	ABHIMANYU SAHU VS ASWATHY S, I.A.S	ADV VS	// 0 //
83	CONTC/0010591/2023	SIRISH KUMAR MAHAPATRA VS ASWATHY S, I.A.S	ADV VS	// 0 //
84	CONTC/0010592/2023	BIDYUT PRAVA DAS VS ASWATHY S, I.A.S	ADV VS	// 0 //
85	CONTC/0010593/2023	SAMITA GHOSH VS ASWATHY S, I.A.S	ADV VS	// 0 //
86	CONTC/0010594/2023	SANDHYARANI DAS VS ASWATHY S, I.A.S	ADV VS	// 0 //
87	CONTC/0010595/2023	JAMINIKANTA SHAW VS ASWATHY S, I.A.S	ADV VS	// 0 //
88	CONTC/0010596/2023	SIPRA KAMILLA VS ASWATHY S, I.A.S	ADV VS	// 0 //
89	CONTC/0010597/2023	BADAL KUMAR NAYAK VS ASWATHY S, I.A.S	ADV VS	// 0 //
90	CONTC/0010598/2023	TAPAN KUMAR MANDAL VS ASWATHY S, I.A.S	ADV VS	// 0 //
91	CONTC/0010599/2023	SK.AKTAR HUSSAIN	ADV	//



## ORISSA HIGH COURT

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		VS	VS	()
		ASWATHY S, I.A.S		//
92	CONTC/0010600/2023	ARATI MOHANTY	ADV	//
		VS	VS	()
		ASWATHY S, I.A.S		//
93	CONTC/0010601/2023	SAKUNTALA GHOSH	ADV	//
		VS	VS	()
		ASWATHY S, I.A.S		//
94	CRLA/0001405/2023	KISHORE TANDI	MANAS KUMAR CHAND	DHANUPALI /153 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	CRLA/0001406/2023	DHRUBA KALANDI	MANAS KUMAR CHAND	GORUMOHISANI /16 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	CRLA/0001407/2023	BHAGABAN CHANDRA PRADHAN	BISWAJIT NAYAK	SAHADEV KHUNTA /399 /2014
		VS	VS	()
		STATE OF ODISHA		//
97	CRLLP/0000083/2023	URMILA MOHANTY	TUSAR KUMAR MISHRA	KANDARPUR /64 /2021
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMA/0000521/2023	ORISSA STEVEDORES LTD.	SASWAT K. ACHARYA	/ /0
		VS	VS	()
		UNION OF INDIA		//
99	CRLMA/0000522/2023	ORISSA STEVEDORES LTD.	SASWAT K. ACHARYA	/ /0
		VS	VS	()
		UNION OF INDIA		//
100	CRLMA/0000523/2023	ABHIRAM BIBAR	S.S.RAY 2	CHANDRAPUR /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0005506/2023	SUDHAKAR PRADHAN	JAGAJIBAN PRADHAN	BANAPUR P.S. /174 /2002
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0005507/2023	MANAS TRIPATHY	SOHAN MISHRA	MAHILA P.S. BUXIBAZAR /115 /2018
		VS	VS	()

## ORISSA HIGH COURT

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103	CRLMC/0005508/2023	STATE OF ODISHA SURENDRA KUMAR JENA VS	ASHOK KUMAR DAS VS	// / /0 ()
104	CRLMC/0005509/2023	STATE OF ODISHA HARIOM JINDAL VS	MANAS KUMAR CHAND VS	// SINAPALI /142 /2019 ()
105	CRLMC/0005510/2023	STATE OF ODISHA AKASH KERKETTA@GUDDAN KERKETTA VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /8 /2020 ()
106	CRLMC/0005511/2023	STATE OF ODISHA SRIKANTA MAHALIK VS	JAJATI KESHARI KHUNTIA VS	// / /0 ()
107	CRLMC/0005512/2023	ADIKANDA NAYAK LAXMIKANTA PRADHAN VS	SATYAM PATTANAIK VS	// SAHID NAGAR P.S. /54 /2020 ()
108	CRLMC/0005513/2023	STATE OF ODISHA GOVINDA CHANDRA LENKA VS	DEBASNAN DAS VS	// / /0 ()
109	CRLMC/0005514/2023	STATE OF ODISHA SUKANTA KUMAR PRADHAN VS	SATYAM PATTANAIK VS	// SAHID NAGAR P.S. /54 /2020 ()
110	CRLMC/0005515/2023	STATE OF ODISHA NARENDRA KUMAR NAYAK VS	DIPTIRANJAN MOHAPATRA VS	// JAJPUR TOWN /101 /2009 ()
111	CRLMC/0005516/2023	STATE OF ODISHA SUKANTA KUMAR PRADHAN VS	SATYAM PATTANAIK VS	// SAHID NAGAR P.S. /65 /2020 ()
112	CRLMC/0005517/2023	STATE OF ODISHA LAXMIKANTA PRADHAN VS	SATYAM PATTANAIK VS	// SAHID NAGAR P.S. /65 /2020 ()
113	CRLMC/0005518/2023	STATE OF ODISHA GOPAL MEHER VS SRADDHAKAR SAHU	UMA CHARAN MISHRA VS	// BIRMAHARAJPUR /202 /2023 () //

## ORISSA HIGH COURT

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114	CRLMC/0005519/2023	SHARALA DAS@SARALA DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KARANJIA /179 /2023 () //
115	CRLMP/0002573/2023	PRASANTH SATAPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //
116	CRLMP/0002574/2023	DEBASIS SANAL VS PRATICHEE LANKA	SHISHIR KUMAR SAMAL VS	/ /0 () //
117	CRLMP/0002575/2023	BILASI DAS VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	/ /0 () //
118	CRLMP/0002576/2023	PRATIMA ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //
119	CRLMP/0002577/2023	UTKAL RANJAN BARAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
120	CRLREV/0000691/2023	PRADIPTA PATTNAIK @ PRADIPTA KUMAR PATTNAIK VS STATE OF ODISHA	AKADOSH KUMAR DAS VS	BIDANASI /52 /2022 () //
121	FAO/0000580/2023	MANAS RANJAN MAHARANA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
122	FAO/0000581/2023	ILA BERA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
123	FAO/0000582/2023	GAURANGA BARAL VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
124	FAO/0000583/2023	MATITAL SINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
125	FAO/0000584/2023	M/S. CHHABRA COAL BENEFICIARIES AND ENERGY VS	JAGDISH SINGH CHHABRA VS	// //

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		VS	VS	0
126	FAO/0000585/2023	M/S. REXON STRIPS LTD. D.M., M/S. ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
127	MACA/0001275/2023	RABINDRA KUMAR PRADHAN GITA SAHU	PRADEEP KUMAR MISHRA	//
		VS	VS	0
128	MACA/0001276/2023	PINTU RAY RAJENDRA DEHURY	PRADEEP KUMAR MISHRA	//
		VS	VS	0
129	MACA/0001277/2023	RAKESH RANJAN PATTNAIK RAJANIKANTA SWAIN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
130	MACA/0001278/2023	MADAN BISOI SUBASH NAYAK	PRADEEP KUMAR MISHRA	//
		VS	VS	0
131	MACA/0001279/2023	RAGHUNATH MISHRA RABINDRA PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
132	MACA/0001280/2023	BASANTA KUMAR PARIDA RAMA DAS	PRADEEP KUMAR MISHRA	//
		VS	VS	0
133	MACA/0001281/2023	GOBARDHAN DHAR KUMARI DALAI	KALPATARU PANIGRAHI	//
		VS	VS	0
134	MACA/0001282/2023	SUKANTA PANIGRAHI DEBAKI KHATUA	B.B. SINGH	//
		VS	VS	0
135	MACA/0001283/2023	NARENDRA BARIK SHUKRAMANI BEHERA	B.B.SINGH	//
		VS	VS	0
136	MACA/0001284/2023	DAMBARUDHAR SETHI NEW INDIA ASSURANCE COMPANY LTD.	GOPAL CHANDRA SAMANTARAY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	MACA/0001285/2023	JAMUNA SABAR BASANTI KANR VS	SARAT CHANDRA SWAIN VS	// // ()
138	MACA/0001286/2023	CHIRANJIT SINGH HARAPRIYA MEHER VS	N.K.SAHOO VS	// // ()
139	MACA/0001287/2023	BAJAJ AALLIANZ GENERAL INSURANCE CO.LTD., SAMBALPUR RAMA CHANDRA SAHOO VS	ASHOK KUMAR BEHERA VS	// // ()
140	MACA/0001288/2023	NAYAN KISHORE PANIGRAHI JOAKIM HEMRAM VS	DEBASISH PATNAIK VS	// // ()
141	MACA/0001289/2023	BHISMA BHOI THE D.M., THE ORIENTAL INSURANCE CO. LTD. VS	SOMNATH ROY VS	// // ()
142	MACA/0001290/2023	SANKIRTAN DALEI THE D.M., THE NEW INDIA ASSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // ()
143	MACA/0001291/2023	JITESWARI KARTA THE D.M., THE ORIENTAL INSURANCE CO. LTD. VS	SOMNATH ROY VS	// // ()
144	MACA/0001292/2023	SANKIRTAN DALEI THE B.M., SRI RAM G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // ()
145	MACA/0001293/2023	LACHMI MAJHI BIMALA DHANWAR VS	AMIYA KUMAR MOHANTY VS	// // ()
146	MATA/0000451/2023	MD. APSAR PRAMOD KUMAR PANDA VS	LAXMI NARAYAN PATEL VS	// // ()
147	RSA/0000574/2023	KABERI DASH BHAKTA PATEL VS	GOPAL CHANDRA PANIGRAHI VS	// // ()
		KALYANI PATEL		//

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	RSA/0000575/2023	BHALU SWAIN VS BIMBADHARA SWAIN	SANJAY KUMAR PRADHAN VS	// 0 //
149	RSA/0000576/2023	SAINA TOTA VS GOLAPRANI TOTA	SANJAY KUMAR PRADHAN VS	// 0 //
150	RSA/0000577/2023	DEGE SOREN VS SANTOSH KUMAR GHOSH	SOUMYA MISHRA VS	// 0 //
151	RVWPET/0000487/2023	STATE OF ODISHA VS LINGARAJ PRASAD BARIK	SACHIDANANDA NAYAK,A.S.C VS	// 0 //
152	RVWPET/0000488/2023	RAMAKANTA SWAIN VS STATE OF ODISHA	ADV. VS	// 0 //
153	TRP(C)/0000438/2023	DEEPIKA NANDA VS PRASHANTA KUMAR DASH	SAHASRA JYOTI NANDA VS	// 0 //
154	TRP(C)/0000439/2023	KALYANI PATRA VS KARAM PATRA	HEMANTA KUMAR MOHANTA VS	// 0 //
155	TRPCRL/0000126/2023	PURNA CHANDRA BARIK VS RASHMITA DAKUA	TAPOBANTA BARIK VS	//0 0 //
156	WA/0003151/2023	STATE OF ODISHA VS SANTOSH KUMAR PAIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
157	WA/0003152/2023	STATE OF ODISHA VS ANJANA MOHANTY	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
158	WA/0003153/2023	NILAMBAR PARIDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
159	WA/0003154/2023	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0003155/2023	MAN MOHAN MOHAPATRA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
161	WA/0003156/2023	ARIKI DILLIP KUMAR STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
162	WA/0003157/2023	RAJESH KUMAR MOHARANA STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
163	WA/0003158/2023	SUBHENDU KUMAR PATEL THE SR. MANAGER(HR AND IR), AARTI STEELS LTD	BIBHU PRASAD PANDA	//
		VS	VS	0
164	WA/0003159/2023	RATNAKAR BEHERA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
165	WA/0003160/2023	BIRENDRA KUMAR KANHAR STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
166	WA/0003161/2023	ASHOK KUMAR SITHA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
167	WP(C)/0042485/2023	R. BABURAM DR. SAMARENDRA MOHAPATRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
168	WP(C)/0042486/2023	STATE OF ODISHA KAROM DAS KOCHIM	SUBHASREE MOHANTY	//
		VS	VS	0
169	WP(C)/0042487/2023	STATE OF ODISHA AJAYA KRUSHNA DAS	HRUDANANDA MOHAPATRA	//
		VS	VS	0
170	WP(C)/0042488/2023	STATE OF ODISHA RABINARAYAN BARAL	TRILOCHAN PANIGRAHI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0042489/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	BIBHU BHUSANA MOHAPATRA VS	// // ()
172	WP(C)/0042490/2023	INDIAN OIL CORPORATION LTD, (IOCL), MUMBAI SANTILATA SATPATHY VS	SUDEEPTA KUMAR SINGH VS	// // ()
173	WP(C)/0042491/2023	TATA AIG LIFE INSURANCE COMPANY LTD., MUMBAI PRANABANDHU MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // ()
174	WP(C)/0042492/2023	STATE OF ODISHA JANMEJAYA MOHANTY VS	JAGAJIBAN PRADHAN VS	// // ()
175	WP(C)/0042493/2023	THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR KALYANI PANIGRAHI VS	LAXMIKANTA MOHANTY VS	// // ()
176	WP(C)/0042494/2023	STATE OF ODISHA SATYANARAYAN DEHURI VS	LAXMIKANTA MOHANTY VS	// // ()
177	WP(C)/0042495/2023	STATE OF ODISHA PREMESWAR SAHOO VS	LAXMIKANTA MOHANTY VS	// // ()
178	WP(C)/0042496/2023	STATE OF ODISHA BIRANCHI NARAYAN MOHAPATRA VS	JAGAJIBAN PRADHAN VS	// // ()
179	WP(C)/0042497/2023	STATE OF ODISHA TANKADHAR SAHOO VS	LAXMIKANTA MOHANTY VS	// // ()
180	WP(C)/0042498/2023	STATE OF ODISHA BIDUMANI SETHY VS	JAGAJIBAN PRADHAN VS	// // ()
181	WP(C)/0042499/2023	STATE OF ODISHA P.K.GANESH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :26/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0042500/2023	GATI KRUSHNA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
183	WP(C)/0042501/2023	BISWANATH KUMBHAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
184	WP(C)/0042502/2023	BHABANI SANKAR SENAPATI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
185	WP(C)/0042503/2023	JAMUNA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
186	WP(C)/0042504/2023	SWETA RUNGTA VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// 0 //
187	WP(C)/0042505/2023	SUJIT KUMAR DEB VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
188	WP(C)/0042506/2023	MAMI RAY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
189	WP(C)/0042507/2023	KALYANI KSHATRI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
190	WP(C)/0042508/2023	MANMOHAN BEHERA VS CANARA BANK, BBSR	JAGAJIBAN PRADHAN VS	// 0 //
191	WP(C)/0042509/2023	M/S. CHHABRA COAL BENEFICIARIES AND ENERGY VS M/S. REXON STRIPS LTD.	PODIPATI SINGH CHHABRA VS	// 0 //
192	WP(C)/0042510/2023	BIJAY KUMAR TRIVEDI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
193	WP(C)/0042511/2023	SASMITA JENA	JAGAJIBAN PRADHAN	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0042512/2023	SHYAM SUNDAR BEHERA	SANJAYA KUMAR DAS	//
		VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//
195	WP(C)/0042513/2023	BIRAJ BASANT CHHOTRAY	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0042514/2023	JAYAKRUSHNA PRADHAN	NIKUNJA KUMAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0042515/2023	HRUSHIKESH BEHERA	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0042516/2023	HAREKRUSHNA MISHRA	SWETLANA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0042517/2023	SUPERINTENDING ENGINEER,RENGALI LEFT BANK, <del>CHANKI DIVISION</del>	CHANKI DIVISION PANDA,A.G.A	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER-II(E AND R)		//
200	WP(C)/0042518/2023	PARSURAM SAHOO	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0042519/2023	DHARANIDHAR PRADHAN	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0042520/2023	LALMOHAN SINGH	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0042521/2023	IPSHITA SAMAL	DEO KUMAR AJMARIA	//
		VS	VS	0
		FIRE OFFICER,NOTHERN RANGE,SAMBALPUR		//
204	WP(C)/0042522/2023	ABINASH CHANDRA SHARMA	LAXMI NARAYAN PATEL	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0042523/2023	STATE OF ODISHA RAJ KUMAR AGARWAL VS	DAYANIDHI MISHRA VS	// // ()
206	WP(C)/0042524/2023	STATE OF ODISHA DHABALESWAR SAHU VS	LINGARAJ MOHANTY VS	// // ()
207	WP(C)/0042525/2023	STATE OF ODISHA BABA RAMESWAR W.S.H.G., BHADRAK VS	PRADEEP KUMAR DAS VS	// // ()
208	WP(C)/0042526/2023	STATE OF ODISHA SACHIPATI PANDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
209	WP(C)/0042527/2023	STATE OF ODISHA PRAVAKAR PANI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
210	WP(C)/0042528/2023	STATE OF ODISHA MANORANJAN SAHOO VS	SAMEER KUMAR DAS VS	// // ()
211	WP(C)/0042529/2023	STATE OF ODISHA SUBRAT KUMAR JENA VS	SAMEER KUMAR DAS VS	// // ()
212	WP(C)/0042530/2023	STATE OF ODISHA NANDI BAG VS	DURGESH NARAYAN RATH VS	// // ()
213	WP(C)/0042531/2023	STATE OF ODISHA DR. SUSANTA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // ()
214	WP(C)/0042532/2023	STATE OF ODISHA NAROTTAM PANDA VS	DURGESH NARAYAN RATH VS	// // ()
215	WP(C)/0042533/2023	STATE OF ODISHA RAJKISHORE MISHRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0042534/2023	PRASADI MUNDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
217	WP(C)/0042535/2023	PRADEEP KUMAR DALABEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	WP(C)/0042536/2023	KHAGESWAR MISTRY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
219	WP(C)/0042537/2023	PRASANTA KUMAR MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
220	WP(C)/0042538/2023	KASTU GARNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
221	WP(C)/0042539/2023	SABITA DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
222	WP(C)/0042540/2023	SARAT BASANTIA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
223	WP(C)/0042541/2023	SHIBA SANKAR GIRI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
224	WP(C)/0042542/2023	KEDAR NATH DALAI VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
225	WP(C)/0042543/2023	GURU CHARAN PALAI VS SUB-COLLECTOR, JAJPUR	BISWA PRAKASH DHAL VS	// 0 //
226	WP(C)/0042544/2023	MENAKA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
227	WP(C)/0042545/2023	MUDULI MUNDA	DURGESH NARAYAN RATH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0042546/2023	INDRAMANI SWAIN	MRUGANKA MAULI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0042547/2023	SANTOSH KUMAR JAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0042548/2023	PRADEEPTA RANJAN BISWAL	AKASH BHUYAN	//
		VS	VS	0
		CANARA BANK, BBSR		//
231	WP(C)/0042549/2023	MAHENDRA TOPPO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0042550/2023	ABHAYA KUMAR SWAIN	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0042551/2023	KSHIROD BIHARI PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0042552/2023	UGRASEN PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0042553/2023	SANDHYARANI BAG	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0042554/2023	PADMINI KUMARI MISHRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0042555/2023	GURU PRASAD CHOUDHRY	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0042556/2023	PRADEEP KUMAR PANI	DURGESH NARAYAN RATH	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	WP(C)/0042557/2023	STATE OF ODISHA CHITTA RANJAN CHOUDHURY VS UNION OF INDIA	DURGA PRASAD JENA VS	// // 0 //
240	WP(C)/0042558/2023	PADMALOCHAN MOHAPATRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
241	WP(C)/0042559/2023	PADMALOCHAN MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
242	WP(C)/0042560/2023	KARUNAKAR SETHI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
243	WP(C)/0042561/2023	AJAYA MAHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
244	WP(C)/0042562/2023	BASANTA KUMAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
245	WP(C)/0042563/2023	PITABASA BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
246	WP(C)/0042564/2023	JYOTSNA PANIGRAHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
247	WP(C)/0042565/2023	GADADHAR CHINDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
248	WP(C)/0042566/2023	BASANTA KUMAR KHATUA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
249	WP(C)/0042567/2023	SUDARSAN NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0042568/2023	SURATH KUMAR KHUNTIA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
251	WP(C)/0042569/2023	BINOD CHANDRA ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
252	WP(C)/0042570/2023	AJAY KUMAR SWAIN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
253	WP(C)/0042571/2023	SK. KUNA VS COLLECTOR, JAJPUR	DIPTIRANJAN MOHAPATRA VS	// 0 //
254	WP(C)/0042572/2023	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
255	WP(C)/0042573/2023	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
256	WP(C)/0042574/2023	ANUPAMA BISWAL VS ODISHA MINING CORP. LTD., BBSR	DIPTIRANJAN MOHAPATRA VS	// 0 //
257	WP(C)/0042575/2023	PRAVAKAR PANIGRAHI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
258	WP(C)/0042576/2023	LELUN BIBI VS COLLECTOR, JAJPUR	DIPTIRANJAN MOHAPATRA VS	// 0 //
259	WP(C)/0042577/2023	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
260	WP(C)/0042578/2023	DR. JAYDEB SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
261	WP(C)/0042579/2023	SANDEEP MOHANTY	ARJEET MISHRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
262	WP(C)/0042580/2023	RICHA RASMITA MOHANTY URMILA SWAIN	PRONOY MOHANTY	//
		VS	VS	0
263	WP(C)/0042581/2023	STATE OF ODISHA BIJAY KUMAR PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
264	WP(C)/0042582/2023	STATE OF ODISHA PURNA CHANDRA MISHRA	MRUTYUNJAY PAGAL	//
		VS	VS	0
265	WP(C)/0042583/2023	STATE OF ODISHA DUSHMANT KUMAR MARTHA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
266	WP(C)/0042584/2023	STATE OF ODISHA LILU SAHU	GOPABANDHU MISRA	//
		VS	VS	0
267	WP(C)/0042585/2023	STATE OF ODISHA LAXMIDHAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
268	WP(C)/0042586/2023	STATE OF ODISHA DR. SANTANU SENGUPTA	SATYA PRAKASH NATH	//
		VS	VS	0
269	WP(C)/0042587/2023	VICE CHANCELLOR, VSSUT, BURLA SANDHYARANI NAYAK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
270	WP(C)/0042588/2023	STATE OF ODISHA KALIA SAHU	GOPABANDHU MISRA	//
		VS	VS	0
271	WP(C)/0042589/2023	STATE OF ODISHA SANTOSH KUMAR SAMANTARAY	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
272	WP(C)/0042590/2023	STATE OF ODISHA BASUDEV MOHANTY	TAPAN KUMAR MANDAL	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0042591/2023	STATE OF ODISHA PROSANTO BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
274	WP(C)/0042592/2023	STATE OF ODISHA BHIMSEN SAHU VS	GOPABANDHU MISRA VS	// // ()
275	WP(C)/0042593/2023	STATE OF ODISHA DEBESH SAHU VS	GOPABANDHU MISRA VS	// // ()
276	WP(C)/0042594/2023	STATE OF ODISHA SHRUTI MITRA ACHARYA VS	HRUDANANDA MOHAPATRA VS	// // ()
277	WP(C)/0042595/2023	STATE OF ODISHA BABULU SAHU VS	GOPABANDHU MISRA VS	// // ()
278	WP(C)/0042596/2023	STATE OF ODISHA MOHAMMED MASUT ALAM VS	HIMANSU SEKHAR SATAPATHY VS	// // ()
279	WP(C)/0042597/2023	STATE OF ODISHA SUDHAKAR SAHU VS	GOPABANDHU MISRA VS	// // ()
280	WP(C)/0042598/2023	STATE OF ODISHA MANASHA SAHU VS	GOPABANDHU MISRA VS	// // ()
281	WP(C)/0042599/2023	STATE OF ODISHA JYOTI RANJAN PATRA VS	GOPINATH MISHRA VS	// // ()
282	WP(C)/0042600/2023	UNION OF INDIA BHISMA SAHU VS	GOPABANDHU MISRA VS	// // ()
283	WP(C)/0042601/2023	STATE OF ODISHA RAJKISHORE BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0042602/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
285	WP(C)/0042603/2023	TRILOCHAN SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
286	WP(C)/0042604/2023	NABARANGPUR KL DIVISION VS ADDL. CENTRAL PROVIDENT FUND COMMNR., BBSR	SOMADARSAN MOHANTY VS	// 0 //
287	WP(C)/0042605/2023	NILOTPALA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0042606/2023	DUKHABANDHU SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
289	WP(C)/0042607/2023	MANAS RANJAN MAHANTA VS ADDL. DIST. MAGISTRATE, BARGARH	SHREEKANTA PRASAD SAHOO VS	// 0 //
290	WP(C)/0042608/2023	ZINU SHREE SATHUA VS ADDL. DIST. MAGISTRATE, KALAHANDI	SHREEKANTA PRASAD SAHOO VS	// 0 //
291	WP(C)/0042609/2023	JAGADISH SETHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
292	WP(C)/0042610/2023	GOPABANDHU DAS VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
293	WP(C)/0042611/2023	CHANDRABHAN AGRAWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
294	WP(C)/0042612/2023	HARI KRUSHNA PANDA VS ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
295	WP(C)/0042613/2023	SANKARSAN JENA	ASHOK KUMAR DAS	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
296	WP(C)/0042614/2023	ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR SANKARSAN JENA	ASHOK KUMAR DAS	//
		VS	VS	0
297	WP(C)/0042615/2023	ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR KRUPASINDHU DAS	ASHOK KUMAR DAS	//
		VS	VS	0
298	WP(C)/0042616/2023	ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR SANKARSAN JENA	ASHOK KUMAR DAS	//
		VS	VS	0
299	WP(C)/0042617/2023	ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR AKSHAYA MAHALIK	SATYA PRAKASH NATH	//
		VS	VS	0
300	WP(C)/0042618/2023	STATE OF ODISHA SANKARSAN JENA	ASHOK KUMAR DAS	//
		VS	VS	0
301	WP(C)/0042619/2023	ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR BISWAJIT DAS	SATYA PRAKASH NATH	//
		VS	VS	0
302	WP(C)/0042620/2023	STATE OF ODISHA RASHMI RANJAN PARIDA	AMITAV TRIPATHY	//
		VS	VS	0
303	WP(C)/0042621/2023	STATE OF ODISHA NARASINGHA CHARAN NAYAK	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
304	WP(C)/0042622/2023	STATE OF ODISHA BIJAYA KUMAR TRIPATHY	ASHIS KUMAR MISHRA	//
		VS	VS	0
305	WP(C)/0042623/2023	THE STATE OF ODISHA PRAHALLAD LENKA	AMITABH MISHRA	//
		VS	VS	0
306	WP(C)/0042624/2023	STATE OF ODISHA PANDIT KAPILAS CHANDRA DAS	MANOJ KUMAR MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0042625/2023	STATE OF ODISHA GANGADHAR SAHOO VS	SAMBEET PATTANAYAK VS	// // ()
308	WP(C)/0042626/2023	STATE OF ODISHA RAJENDRA PRASAD MOHANTY VS	SAMBEET PATTANAYAK VS	// // ()
309	WP(C)/0042627/2023	STATE OF ODISHA M/S. ACP CONSTRUCTION VS	ARUN KUMAR NAYAK VS	// // ()
310	WPCRL/0000161/2023	STATE OF ODISHA DWITI KRUSHNA JENA @ DITIKRUSHNA JENA VS	PRATAP KESHARI DEO VS	// // /0 ()
311	WPCRL/0000162/2023	STATE OF ODISHA CHHOTU @ PURNA CHANDRA KUSHAL VS	BISWAJIT NAYAK VS	// // /0 ()
312	ABLAPL/0015392/2023	STATE OF ODISHA SANJAY KUMAR SWAIN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // PARADEEP /443 /2023 ()
313	ABLAPL/0015393/2023	STATE OF ODISHA AMIT KUMAR BISWAL VS	DAYANANDA MOHAPATRA VS	// // BARI /530 /2023 ()
314	ABLAPL/0015394/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // PARADEEP /463 /2023 ()
315	ABLAPL/0015395/2023	STATE OF ODISHA MADAN MOHAN ROUSTRAY @ BAPI VS	SATRUGHNA DASH (A) VS	// // BHAWANIPATNA TOWN /106 /2016 ()
316	ABLAPL/0015396/2023	STATE OF ODISHA MADAN MOHAN ROUSTRAY @ BAPI VS	SATRUGHNA DASH (A) VS	// // BHAWANIPATNA TOWN /169 /2016 ()
317	ABLAPL/0015397/2023	STATE OF ODISHA SNEHALATA KAHALASINGH @SNEHALATA MALLA VS STATE OF ODISHA	SWINIK KUMAR MISHRA (3) VS	// // BOLAGARH P.S. /300 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0015398/2023	CHHUTAI SOREN VS STATE OF ODISHA	RAJENDRA PRASAD VS	ROURKELA GRPS. /32 /2021 () //
319	ABLAPL/0015399/2023	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	/ /0 () //
320	ABLAPL/0015400/2023	MANOJ KUMAR JENA @ CHIKU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DAITARI /89 /2023 () //
321	ABLAPL/0015401/2023	NIYAJUDDIN SAHA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /710 /2023 () //
322	ABLAPL/0015402/2023	CHANDAN KUMAR KANDI VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	KISSANNAGAR PS /302 /2023 () //
323	ABLAPL/0015403/2023	TULU SRICHANDAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /301 /2023 () //
324	ABLAPL/0015404/2023	CHINU ALLAM @ MUNTAJ ALLI VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	SALIPUR /382 /2023 () //
325	ABLAPL/0015405/2023	MAMUNI ROUT @ DIPTI RANI ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /480 /2023 () //
326	ABLAPL/0015406/2023	LAXMIDHAR BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 J.M.F.C.,NIMAPARA(Puri) ICC/0000112/2023
327	ABLAPL/0015407/2023	RATI RANJAN ROUT VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BONTH /116 /2022 () //
328	ABLAPL/0015408/2023	RAKESH JENA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /438 /2023 () //
329	ABLAPL/0015409/2023	AKHAY NAYAK	ANADI CHARAN NAYAK	BADAMBADI /436 /2023

**ORISSA HIGH COURT****FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0015410/2023	PRAMOD KHATUA @ BULA KHATUA	SATYASHREE MOHANTY	TIHIDI /255 /2016
		VS	VS	AD-HOC A.D.J.(FTSC),BHADRAK(Bhadrak )
		STATE OF ODISHA		Spl/0000084/2016
331	ABLAPL/0015411/2023	KALANDI PRUSTY	PRAVAT KUMAR NAYAK	TUMUSINGA /268 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0015412/2023	RAJESH KUMAR JENA	DEEPAK KUMAR MOHAPATRA	BASTA /324 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0015413/2023	SMRUTIPRITAM MOHANTY @ KALIA	SK. ZAFARULLA	SORO /473 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0015414/2023	SUTAPA MITRA	LAXMI NARAYAN PATEL	SAMBALPUR TOWN /454 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0015415/2023	RAJ KAPIL PRASAD @ KAPIL PRASAD	PRASANTA KUMAR ROUTRAY	BARGARH SADAR /403 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0015416/2023	BIKASH THAPA	PRASANTA KUMAR ROUTRAY	BARGARH /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0015417/2023	AGASTI KARNA	JUGALA KISHORE PANDA	KANTAMAL /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0015418/2023	PRASANT MUKHI	SANJIT MISHRA	PATKURA /450 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0015419/2023	SIRIA @ SRIDHAR SAHOO	PRANAB RANJAN CHHATOI	BALIANTA P.S. /424 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0015420/2023	DR. ANTARIYAMI MISHRA	DEVASHIS PANDA	SAMBALPUR VIGILANCE /33 /2023
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	ABLAPL/0015421/2023	STATE OF ODISHA(VIG.) MAMTA GURU VS	SAROJ KUMAR PADHY VS	// BAUNISUNI /155 /2023 ()
342	ABLAPL/0015422/2023	STATE OF ODISHA TUKUNA LENKA VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /78 /2023 ()
343	ABLAPL/0015423/2023	STATE OF ODISHA NANDA @ SASADHAR @ SUKANTA PATTNAYAK VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /78 /2023 ()
344	ABLAPL/0015424/2023	STATE OF ODISHA BABUNI @ PRAMOD MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	// PIRAHAT P.S /78 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :26/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	50/2023 WPCRL/162/2023	CHHOTU @ PURNA CHANDRA KUSHAL-MP	BISWAJIT NAYAK
2	110/2023 TRPCRL/126/2023	PURNA CHANDRA BARIK-MP	TAPOBANTA BARIK
3	236/2023 WPC(OAC)/1852/2009	NARASINGHA SAHU-MP	
4	244/2023 LAA/22/2023	LAXMAN DHALA-MP	SUSHANTA KUMAR JOSHI
5	245/2023 LAA/24/2023	RAGHUNATH PRADHAN-MP	SUSHANTA KUMAR JOSHI
6	246/2023 LAA/23/2023	RAJAT KUMAR PRADHAN-MP	SUSHANTA KUMAR JOSHI
7	247/2023 LAA/32/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
8	248/2023 LAA/33/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
9	249/2023 LAA/35/2021	SOUTH EASTERN RAILWAY-MP	ALOK KUMAR DAS
10	250/2023 LAA/36/2021	SOUTH EASTERN RAILWAY-MP	ALOK KUMAR DAS
11	403/2023 CRLMP/2574/2023	DEBASIS SANAL-MP	SHISHIR KUMAR SAMAL
12	448/2023 TRP(C)/438/2023	DEEPIKA NANDA-MP	SAHASRA JYOTI NANDA
13	449/2023 TRP(C)/439/2023	KALYANI PATRA-MP	HEMANTA KUMAR MOHANTA
14	526/2023 RVWPET/487/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
15	527/2023 RVWPET/487/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
16	528/2023 RVWPET/488/2023	RAMAKANTA SWAIN-MP	ADV.
17	960/2023 CRLREV/691/2023	PRADIPTA PATTNAIK @ PRADIPTA KUMAR PATTNAIK-MHRADOSH KUMAR DAS	
18	961/2023 CRLREV/691/2023	PRADIPTA PATTNAIK @ PRADIPTA KUMAR PATTNAIK-MHRADOSH KUMAR DAS	
19	1063/2023 FAO/583/2023	MATITAL SINGH-MP	SATYABAN SAHOO
20	1064/2023 FAO/651/2018	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
21	1065/2023 FAO/585/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
22	1534/2023 RSA/576/2023	SAINA TOTA-MP	SANJAY KUMAR PRADHAN
23	1535/2023 RSA/176/2011	PURUSOTTAM SETHY-MP	M/S.MAHESWAR MOHANTY
24	1536/2023 RSA/176/2011	PURUSOTTAM SETHY-MP	M/S.MAHESWAR MOHANTY
25	1537/2023 RSA/176/2011	PURUSOTTAM SETHY-MP	M/S.MAHESWAR MOHANTY
26	1538/2023	DHIRENBALA ACHARYA-MP	MAHESWAR MOHANTY



27	RSA/42/2023 1539/2023	DHIRENBALA ACHARYA-MP	MAHESWAR MOHANTY
28	RSA/42/2023 1563/2023	SUBASINI BEHERA-MP	HRUDANANDA MOHAPATRA
29	CMP/1619/2023 1564/2023	RABINDRA PRADHAN-MP	PRAVASH CHANDRA JENA
30	CMP/1622/2023 1565/2023	ANIL KUMAR DAS-MP	GOUTAM CHARAN ROUT
31	CMP/1623/2023 1566/2023	PRAHALLAD SENAPATI-MP	TRILOCHAN PANIGRAHI
32	CMP/1624/2023 1567/2023	BATAKRUSHNA LENKA-MP	SUDHANSU SEKHAR JENA
33	CMP/1625/2023 1703/2023	DEV MANDI-MP	SANGRAM KESHARI ROUT
34	BLAPL/14312/2023 2241/2023	GITA SAHU-MP	PRADEEP KUMAR MISHRA
35	MACA/1275/2023 2242/2023	GITA SAHU-MP	PRADEEP KUMAR MISHRA
36	MACA/1275/2023 2243/2023	RAJENDRA DEHURY-MP	PRADEEP KUMAR MISHRA
37	MACA/1276/2023 2244/2023	RAJANIKANTA SWAIN-MP	PRADEEP KUMAR MISHRA
38	MACA/1277/2023 2245/2023	RAJANIKANTA SWAIN-MP	PRADEEP KUMAR MISHRA
39	MACA/1277/2023 2246/2023	SUBASH NAYAK-MP	PRADEEP KUMAR MISHRA
40	MACA/1278/2023 2247/2023	RABINDRA PRADHAN-MP	PRADEEP KUMAR MISHRA
41	MACA/1279/2023 2248/2023	RAMA DAS-MP	PRADEEP KUMAR MISHRA
42	MACA/1280/2023 2249/2023	KUMARI DALAI-MP	KALPATARU PANIGRAHI
43	MACA/1281/2023 2250/2023	DEBAKI KHATUA-MP	B.B. SINGH
44	MACA/1282/2023 2251/2023	SHUKRAMANI BEHERA-MP	B.B.SINGH
45	MACA/1283/2023 2252/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	GOPAL CHANDRA SAMANTARAY
46	MACA/1284/2023 2253/2023	BASANTI KANR-MP	SARAT CHANDRA SWAIN
47	MACA/1285/2023 2254/2023	HARAPRIYA MEHER-MP	N.K.SAHOO
48	MACA/1286/2023 2255/2023	THE D.M., THE NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
49	MACA/1290/2023 2256/2023	THE D.M., THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
50	MACA/1291/2023 2257/2023	THE B.M., SRI RAM G.I.CO. LTD.-MP	ADAM ALI KHAN
51	MACA/1292/2023 2258/2023	BIMALA DHANWAR-MP	AMIYA KUMAR MOHANTY
52	MACA/1293/2023 2259/2023	BIMALA DHANWAR-MP	AMIYA KUMAR MOHANTY
53	MACA/1293/2023 2260/2023	TRANSPORT COMMNR.-MP	SUNIL KUMAR PANDA
54	MACA/1247/2014 2261/2023	RAMA CHANDRA SAHOO-MP	ASHOK KUMAR BEHERA
55	MACA/1287/2023 2852/2023	SHYAM SUNDER DAS-MP	
56	ABLAPL/8670/2023 3163/2023	SAMBHU NAIK-MP	SARBESWAR BEHERA
57	CRLA/645/2018 3164/2023	KISHORE TANDI-MP	MANAS KUMAR CHAND
	CRLA/1405/2023		

58	3165/2023 CRLA/1406/2023	DHRUBA KALANDI-MP	MANAS KUMAR CHAND
59	3166/2023 CRLA/1406/2023	DHRUBA KALANDI-MP	MANAS KUMAR CHAND
60	3167/2023 CRLA/1407/2023	BHAGABAN CHANDRA PRADHAN-MP	BISWAJIT NAYAK
61	3168/2023 CRLA/1407/2023	BHAGABAN CHANDRA PRADHAN-MP	BISWAJIT NAYAK
62	3716/2023 CRLMC/5506/2023	SUDHAKAR PRADHAN-MP	JAGAJIBAN PRADHAN
63	3717/2023 CRLMC/5507/2023	MANAS TRIPATHY-MP	SOHAN MISHRA
64	3718/2023 CRLMC/5509/2023	HARIOM JINDAL-MP	MANAS KUMAR CHAND
65	3719/2023 CRLMC/5512/2023	LAXMIKANTA PRADHAN-MP	SATYAM PATTANAIAK
66	3720/2023 CRLMC/5513/2023	GOVINDA CHANDRA LENKA-MP	DEBASNAN DAS
67	3721/2023 CRLMC/5514/2023	SUKANTA KUMAR PRADHAN-MP	SATYAM PATTANAIAK
68	3722/2023 CRLMC/5515/2023	NARENDRA KUMAR NAYAK-MP	DIPTIRANJAN MOHAPATRA
69	3723/2023 CRLMC/5516/2023	SUKANTA KUMAR PRADHAN-MP	SATYAM PATTANAIAK
70	3724/2023 CRLMC/5517/2023	LAXMIKANTA PRADHAN-MP	SATYAM PATTANAIAK
71	3725/2023 CRLMC/5518/2023	GOPAL MEHER-MP	UMA CHARAN MISHRA
72	3726/2023 CRLMC/5519/2023	SHARALA DAS@SARALA DAS-MP	HRUDANANDA MOHAPATRA
73	9047/2023 WA/3153/2023	NILAMBAR PARIDA-MP	SASWATI MOHAPATRA
74	9048/2023 WA/3151/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
75	9049/2023 WA/3151/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
76	9050/2023 WA/3151/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
77	9051/2023 WA/3152/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
78	9052/2023 WA/3152/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
79	9053/2023 WA/3152/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
80	9054/2023 WA/3154/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
81	9055/2023 WA/3154/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
82	9056/2023 WA/3155/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
83	9057/2023 WA/3155/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
84	9058/2023 WA/3155/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
85	9059/2023 WA/3156/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
86	9060/2023 WA/3156/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
87	9061/2023 WA/3156/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
88	9062/2023 WA/3157/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
89	9063/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A

90	WA/3157/2023 9064/2023	THE SR. MANAGER(HR AND IR), AARTI STEELS LTD., CUTTACK	BIBHU PRASAD PANDA
91	WA/3158/2023 9065/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A
92	WA/3157/2023 9066/2023	THE SR. MANAGER(HR AND IR), AARTI STEELS LTD., CUTTACK	BIBHU PRASAD PANDA
93	WA/3158/2023 9067/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
94	WA/3159/2023 9068/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
95	WA/3159/2023 9069/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
96	WA/3159/2023 9070/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
97	WA/3160/2023 9071/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
98	WA/3160/2023 9072/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
99	WA/3160/2023 9073/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
100	WA/3161/2023 9074/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
101	WA/3161/2023 9075/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
102	WA/3161/2023 9076/2023	ALEKHA PRASAD NAYAK-MP	SURESH CHANDRA DASH
103	WA/2987/2023 20385/2023	JANMEJAYA MOHANTY-MP	JAGAJIBAN PRADHAN
104	WP(C)/39277/2023 20386/2023	RAMESH KUMAR BHONSLE-MP	SWAPNA KUMAR OJHA
105	WP(C)/35085/2023 20387/2023	DR. SAMARENDRA MOHAPATRA-MP	DAYANANDA MOHAPATRA
106	WP(C)/42485/2023 20388/2023	KAROM DAS KOCHIM-MP	SUBHASREE MOHANTY
107	WP(C)/42486/2023 20389/2023	AJAYA KRUSHNA DAS-MP	HRUDANANDA MOHAPATRA
108	WP(C)/42487/2023 20390/2023	RABINARAYAN BARAL-MP	TRILOCHAN PANIGRAHI
109	WP(C)/42488/2023 20391/2023	RAMAKANTA SWAIN-MP	
110	WP(C)/2639/2017 20392/2023	BIJAYA KUMAR SAHOO-MP	BIBHU BHUSANA MOHAPATRA
111	WP(C)/42489/2023 20393/2023	JANMEJAYA MOHANTY-MP	JAGAJIBAN PRADHAN
112	WP(C)/42492/2023 20394/2023	ASHUTOSH PATRA-MP	SAMEER KUMAR DAS
113	WP(C)/29752/2023 20395/2023	BIDUMANI SETHY-MP	JAGAJIBAN PRADHAN
114	WP(C)/42498/2023 20396/2023	P.K.GANESH-MP	LAXMINARAYAN PATEL
115	WP(C)/42499/2023 20397/2023	GATI KRUSHNA BEHERA-MP	JAGAJIBAN PRADHAN
116	WP(C)/42500/2023 20398/2023	SWETA RUNGTA-MP	SATYAJIT MOHAPATRA
117	WP(C)/42504/2023 20399/2023	MAMI RAY-MP	JAGAJIBAN PRADHAN
118	WP(C)/42506/2023 20400/2023	PRATIVA MOHANTY-MP	
119	WP(C)/22261/2023 20401/2023	MINATI DHAL-MP	
120	WP(C)/22259/2023 20402/2023	BIJAY KUMAR TRIVEDI-MP	LAXMINARAYAN PATEL
	WP(C)/42510/2023		

121	20403/2023 WP(C)/42512/2023	SHYAM SUNDAR BEHERA-MP	SANJAYA KUMAR DAS
122	20404/2023 WP(C)/42523/2023	RAJ KUMAR AGARWAL-MP	DAYANIDHI MISHRA
123	20405/2023 WP(C)/41271/2023	T.SRIDEVI-MP	SATYABRATA SAHOO
124	20406/2023 WP(C)/42517/2023	SUPERINTENDING ENGINEER,RENGALI LEFT BANK CANAL	SHAKTIPRASAD PANDA,A.G.A
125	20407/2023 WP(C)/34027/2023	M/S SAT KARTAR LOGISTICS, BILASPUR-MP	M/S.RUDRA PRASAD KAR, S.S.KASHYAP, A.N.RAY
126	20408/2023 WP(C)/30876/2023	SK. ABU SUFFIYAN-MP	MR.A.R.DASH
127	20409/2023 WP(C)/2716/2017	STATE OF ODISHA-MP	SR.STANDING COUNSELsandME
128	20410/2023 WP(C)/42533/2023	RAJKISHORE MISHRA-MP	JANAKI KANTA MAHAPATRA
129	20411/2023 WP(C)/42536/2023	KHAGESWAR MISTRY-MP	SATYA NARAYAN MISHRA 4
130	20412/2023 WP(C)/42548/2023	PRADEEPTA RANJAN BISWAL-MP	AKASH BHUYAN
131	20413/2023 WP(C)/42550/2023	ABHAYA KUMAR SWAIN-MP	PRONOY MOHANTY
132	20414/2023 WP(C)/42555/2023	GURU PRASAD CHOUDHRY-MP	PRONOY MOHANTY
133	20415/2023 WP(C)/42560/2023	KARUNAKAR SETHI-MP	NITYANANDA MOHAPATRA
134	20416/2023 WP(C)/42570/2023	AJAY KUMAR SWAIN-MP	PRONOY MOHANTY
135	20417/2023 WP(C)/42572/2023	KAILASH CHANDRA BEHERA-MP	ABHIRAM SWAIN
136	20418/2023 WP(C)/42573/2023	PRAFULLA KUMAR SWAIN-MP	PRONOY MOHANTY
137	20419/2023 WP(C)/42575/2023	PRAVAKAR PANIGRAHI-MP	ABHIRAM SWAIN
138	20420/2023 WP(C)/42577/2023	ABHAYA KUMAR SWAIN-MP	PRONOY MOHANTY
139	20421/2023 WP(C)/42580/2023	URMILA SWAIN-MP	PRONOY MOHANTY
140	20422/2023 WP(C)/42581/2023	BIJAY KUMAR PANDA-MP	PRAFULLA KUMAR MOHAPATRA
141	20423/2023 WP(C)/42590/2023	BASUDEV MOHANTY-MP	TAPAN KUMAR MANDAL
142	20424/2023 WP(C)/42591/2023	PROSANTO BEHERA-MP	SAUBHAGYA KUMAR SAMAL
143	20425/2023 WP(C)/42620/2023	RASHMI RANJAN PARIDA-MP	AMITAV TRIPATHY
144	20426/2023 WP(C)/42623/2023	PRAHALLAD LENKA-MP	AMITABH MISHRA
145	20427/2023 WP(C)/42624/2023	PANDIT KAPILAS CHANDRA DAS-MP	MANOJ KUMAR MOHANTY
146	20428/2023 WP(C)/42627/2023	M/S. ACP CONSTRUCTION-MP	ARUN KUMAR NAYAK